

ITEM NO.6

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 417-420/2024

SIYARAM YADAV

Appellant(s)

VERSUS

SHIV SHANKAR & ANR.

Respondent(s)

IA No. 55005/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 55006/2018 - EXEMPTION FROM FILING O.T.)

Date : 10-09-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Praveen Swarup, AOR

For Respondent(s)

Mr. Aman Malik , AOR

Ms. Vanshaja Shukla, AOR

Mr. Siddhant Yadav, Adv.

M/S. Mukesh Kumar Singh And Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Crl. A. Nos. 417 to 419 of 2024

Respondent No.1 is duly represented.

Service is complete on respondent No.2 but none has
entered appearance.

Crl. A. No. 420/2024

Service is complete on respondent No.3 but none has
entered appearance.

contd...

Respondent Nos.1 and 2 are duly represented.

Original records have been received from the High Court as well as Trial Court.

Registry to process the matters for listing before the Hon'ble Court, as per rules. Parties may file additional documents in the meantime.

SUJATA SINGH
Registrar

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